NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/132/2016

NAME OF THE PETITIONER(S)

: KM Abdul Rahiman Mather & 3 others

NAME OF THE RESPONDENT(S)

: M/s Mather & Company Private Limited & 10 others

UNDER SECTION

: 397/398, 237 of CA 56 & 59 of CA 2013

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

(1) Tirli Saiviha. Counse to pr Han Shan Karman Petitioner

T. v.P. fai Vil

(2) S. SIDDHARTHON

FOR NRR ARUNNATARADOW

ORDER

Shri T V P Sai Vihari, counsel for petitioner present. Shri S Siddharthan, counsel for R1 to R3, R5 to R7 & R9 present and submitted that he has filed a memo on behalf of R7 adopting the counter filed by R1 & R2. He prayed time for filing vakalat on behalf of R9. Time extended at request for filing vakalat and counter on behalf of R7. Put up on 06.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)